THE AIRCRAFT (SECOND AMENDMENT) Rules, 1968

Papers laid

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SHRIMATI SAROJINI MAHISHI): Sir, on half of Dr. Karan Singh I lay on the Table, under section 14A of the Aircraft Act, 1934, a copy of the Ministry of Tourism and Civil Aviation Notification G.S.R. No. 2147. dated 12th November, 1968 (in English), publishing the Aircraft (Second Amendment) Rules, 1968, together with an Explanatory Note thereon. [Placed in Library. Sce No. LT-64/69.]

- I. THE PARADIP PORT TRUST (PRO-CEDURE AT BOARD MEETINGS AMEND MENT RULES, 1968.
- II. THE HOOGHLY RIVER BRIDGES ACT. 1968.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN MINISTRY \mathbf{OF} SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): Sir, I lay on the Table :-

- (a) A copy of the Ministry Transport and Shipping Transport Wing) Notification G.S.R. No. dated the 27th December, 1968 (in English), publishing the Paradip Port Trust (Procedure at Board Meetings) Amendment Rules, 1968, under sub-section (3) of section 122 of the Major Port Trusts Act, 1963. [Placed in Library, See No. LT-155/ 69].
- (b) A copy of the Hooghly River Bridges Act, 1968 (President's No. 32 of 1968), under sub-section (3) of section 3 of the West Bengal Legislature (Delegation of Powers) Act, 1968. [Placed in Library. See No. LT-154/69].
- I. NOTIFICATIONS UNDER THE ALL-INDIA SERVICES ACT, 1951.
- II. NOTIFICATIONS UNDER THE ARMS Аст, 1959.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME **AFFAIRS** (SHRI K. S. RAMASWAMY): Sir, I lay on the Table:-

- (a) A copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All-India Services Act, 1951:-
 - (i) Notification G.S.R. No. 3, dated the 18th December, 1968 (in English) publishing the All-India Service (Conduct) Rules. 1968.
 - (ii) Notification G.S.R. No. 2211, dated the 19th December. 1968 (in English), publishing the Indian Forest Service (Probationers' Final Examination) Regulations, 1968.
 - (iii) Notification G.S.R. 161, dated the 24th December, 1968 (In English).
 - (iv) Notification G.S.R. 124, dated the 8th January, 1969 (in English), publishing certain amendments to Schedule III of the Indian Forest Service (Pay) Rules, 1968

[Placed in Library, See No. LT-67/69 for (i) to (iv)].

- (b) A copy each of the following Notifications of the Ministry Home Affairs, under sub-section (3) of section 44 of the Arms Act, 1959. publishing the Arms (Third Amendment) Rules, 1968:-
 - (i) Notification G.S.R. No. 4, dated the 19th December, 1968 (in English).
 - (ii) Notification G.S.R. No. 5, dated the 19th December, 1968 (in Hindi.)

[Placed in Library. See No. L.T-66/69 for (i) and (ii).]

REPORT (JANUARY, 1969) OF THE ADMINISTRATIVE REFORMS COMMISSION ON UNION TERRITORIES AND NEFA

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): I also lay on the Table :-

A copy of the Report (January, 1969) of the Administrative Reforms Commission on Union Territories